

DIVISION BENCH  
COURT - II

**O-214**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/252(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> JULY 2024**

IN THE MATTER OF	SNIGDHA DEVELOPERS PVT. LTD. VS REGISTRAR OF COMPANIES KOLKATA
UNDER SECTION	SEC 252 (1)

**Appearance (via video conferencing/physically)**

Mr. Himanshu Harbola, Adv. ] For the Applicant  
Mr. Rohit Rajliwal, Adv. ]

**ORDER**

1. Learned Counsel for the Applicant present.
2. Report of the Registrar of Companies, West Bengal is awaited.
3. Registry is directed to issue notice to the Registrar of Companies, West Bengal by way of speed post and by e-mail and place the tracking information on record.
4. List this matter on **6<sup>th</sup> September, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**